## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

### **LOK SABHA**

## UNSTARRED QUESTION NO: 2984 TO BE ANSWERED ON FRIDAY, THE 2<sup>ND</sup> DECEMBER, 2016 11, AGRAHAYANA, 1938 (SAKA)

#### **UTILISATION OF FUNDS OF IDS 2016**

## 2984. SHRI CHANDRAKANT KHAIRE: SHRIMATI VEENA DEVI: SHRI JAYADEV GALLA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has collected thousands of crores of rupees by levying tax on declaration of undisclosed income under the Income Declaration Scheme (IDS), 2016;
- (b) if so, whether the Government proposes to utilise the funds accrued through IDS to undertake developmental works in the country; and
- (c) if so, the details thereof and if not, the reasons therefor?

# ANSWER MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR)

- (a) The dates specified for payment of tax, penalty and surcharge under the Income-Declaration Scheme, 2016, are 30.11.2016, 31.03.2017 and 30.09.2017. In view of the same, the total amount collected under the Scheme shall be firmed up after the last date of installment i.e. 30.09.2017.
- (b)&(c) Does not arise in view of reply to (a) above.

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